

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
AXIOM MANAGED SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Axiom Managed Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	December 13, 2011
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED /REGISTERED	Registrar of Companies, Companies Act, 2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR2011FTC056139
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1674, Ground Floor, Housing Board Colony, Sector 10 A Gurgaon Gurgaon HR 122001 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	May 10, 2017
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER	Mr. Manoj Kulshrestha. 4 th Floor, CS-14, Ansal Plaza, Opp. Dabur, Vaishali, Ghazaiabd, U.P. – 201010 Email: costadviser@hotmail.com Tel No 0120-4226157 Mob no 09811220157
	REGISTRATION NUMBER OF THE LIQUIDATOR	Registration no :IBBI/IPA— 003/IP-N00005/2016-17/10024
8.	LAST DATE FOR SUBMISSION OF CLAIMS	June 10, 2017

Notice is hereby given that the **Axiom Managed Solutions Private Limited** has commenced voluntary liquidation on **May 10, 2017**.

The stakeholders of **Axiom Managed Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **June 10, 2017** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: May 13, 2017

Name and Signature of the Liquidator:

Mr. Manoj Kulshrestha

Ghazaibad (U.P.)

signature of the Liquidator

Sd/-